

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(Cr.) No. 57 of 2021**

Anjali Anand Petitioner
Versus
The State of Jharkhand & Ors. Respondents.

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. A.K. Kashyap, Sr. Advocate
For the State : Mr. P.A.S. Pati, S.C.-IV.

07/ 09.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Let this matter be again listed for further hearing on 16.09.2021.

(Sanjay Kumar Dwivedi, J.)

Amitesh/-